Annexure – 9
Name of the corporate debtor: DANCY BUILDERS PRIVATE LIMITED
Date of commencement of CIRP: 27.11.2024 (order received on 28.11.2024)
List of other creditors (Other than financial creditors and operational creditors)
(Amount in₹)

Sl. No.	Name of creditor	Identification No.	Details of claim		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set- off	Amount of claim not admitted	Amount of claim under verificati on	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?					
NIL														

Ashok Kumar Gupta
Insolvency Resolution Professional of Dancy Builders Pvt. Ltd
Place Delhi
Date 31.10.2026
Com. Addr OFF : 304 D R CHMABER, 12/56, D B GUPTA ROAD, KAROL BAGH , NEW DELHI-5
Email : cirp.dancybuilders@gmail.com

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